

**GOVERNMENT OF INDIA
DEPARTMENT OF SPACE**

**LOK SABHA
UNSTARRED QUESTION NO. 3694**

TO BE ANSWERED ON WEDNESDAY, AUGUST 12, 2015

NEW SPACE POLICY

3694. SHRI RAJENDRA AGRAWAL:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Government is coming out with a New Space Policy;**
- (b) if so, the details thereof and the time by which it is likely to be implemented;**
- (c) whether for broadcasting services, Government is going to allow the broadcasting service operators (like DTH, DAS, HITS) to negotiate directly with foreign satellites without involving Antrix Corporation Ltd; and**
- (d) if so, the details thereof and the time by which the same will be put in the place?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH):**

- (a)&(b) No Madam. However, Department of Space is contemplating to bring in changes to the 'Norms, Guidelines and Procedures for implementation of Policy Framework for Satellite Communications in India'. The proposed amendments have been deliberated by the Space Commission and are awaiting approval of the Prime Minister**

as Minister in Charge. Thereafter, they will be sent for inter-ministerial consultation before being put up to the Cabinet for approval.

(c) No, Madam

(d) Does not arise
